

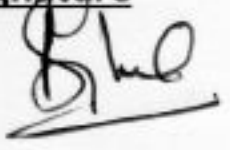
Allahabad Bench

CP No. (IB) 99/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2019

NAME OF THE COMPANY: Kesho Packaging Pvt Ltd V/s Fryo Foods Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anshul Kr. Singhal	Advocate	of. as.	
2.				

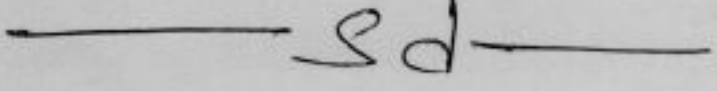
CP NO. (IB) 99/ALD/2019

Sh. Anshul Kr. Singhal, Advocate for the petitioner/operational creditor is present.

Argument are heard.

The order is reserved.

Dated: 18.09.2019



**A.R.K. SINHA
MEMBER (J)**